CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT PETITION NO. 43 OF 2004

IN ORIGINAL APPLICATION NO. 1001 OF 2003 ALLAHABAD THIS THE 17TH DAY OF DECEMBER, 2004

HON'BLE MRS. MEERA CHHIBBER, MEMBER-J HON'BLE MR. S. C. CHAUBE, MEMBER-A

Smt. Urmila Mishra, Wife of Late Vasistha Narayan Mishra, Resident of Village and Post-Bairiya, District-Ballia.

. Applicant

(By Advocate Sri Kirtikar Pandey)

Versus

Hridaya Narain Chatruvedi, Superintendent, Post Offices Ballia Division, Ballia.

.Respondents

(By Advocate Sri S. Singh)

ORDER

HON'BLE MRS. MEERA CHHIBBER. MEMBER-J

This Comtempt Petition has been filed by the applicant alleging dis-obedience of the order dated 24.10.2003 whereby direction was given to respondent no.3 to consider and decide the application of the applicant as per rules by a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.

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2. Today when the matter was called out, counsel for the applicant submitted that the direction has already been completed by the respondents. Therefore, this Contempt Petition does not survive any longer. Accordingly the Contempt Petition is dismissed, Notices issued are discharged.

Nember-A

Member-J

/ns/